

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 113  
CP (IB) No. 29/CB/2024

**Proceedings under Section 95 (1) IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/S

Anil Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.

....Respondent

**Order delivered on 02/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Dilip Mohapatra, Adv.

Mr. S.K. Ray, Adv

Ms. R.Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv

For the Respondents

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

**ORDER**

Ld. Counsel Mr. Dilip Kumar Mahapatra appeared for the Applicant. Ld. Counsel Mr. S.K. Acharya appeared for the Respondent. There is no representation for the RP, nor the report of RP is available in the DMS portal. RP is directed to file his report, if not already filed forthwith on or before the next date. Hence, list the matter on 19.07.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**

Sibendra Naik (Steno)